NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/5/2017

NAME OF THE PETITIONER(S)

: KRISHNAN SETHURAMAN

NAME OF THE RESPONDENT(S)

: CLOUDNOW TECHNOLOGIES PVT LTD

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AND SASHINHAMIN

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Kærthik Rom Moha. Coursel for Rq for SRS Associates Paritra Vonleatis waran Council Jar

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time for filing some additional documents. At request, time is enlarged. Put up on 03.11.2017 at 10.30 A.M.

MEMBER (TECHNICAL) ghk

MEMBER (JUDICIAL)